

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/70/2016
NAME OF THE PETITIONER(S) : M.S.D Chandrasekar Raja
NAME OF THE RESPONDENTS : M/s Jayabharath Textiles Pvt Ltd & Anr
UNDER SECTION : Sec 397/398 of CA, 1956

ORDER

Present: Ld. Counsel Ms. Hareepriya for the Petitioner.

Ld. Counsel Shri. Bhagavath Krishnan for the Respondent.

Valuation report filed and copy shared with the parties.

Parties are stated to be exploring possibility of settlement based on the valuation report.

At their joint request, list the petition for reporting settlement / hearing on **07.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)